

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 593 of 2004

Jabalpur, this the 29th day of July, 2004

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri Madan Mohan, Judicial Member

Mudrika Prasad Shukla, son of Shri  
Rudramani Prasad Shukla, aged about 35  
years, working as Electrician at Jawahar  
Navodaya Vidyalaya, Amarkantak,  
District - Shahdol (MP). . . . . Applicant

(By Advocate - Shri A.P. Singh)

V e r s u s

1. Centr. Union of India, through Secretary,  
Department of Education, Ministry  
of Human Resources Development,  
Government of India, New Delhi.

2. Commissioner, Navodaya Vidyalaya  
Samiti, Near Indira Gandhi Stadium,  
New Delhi - 110002.

3. Deputy Director, Navodaya Vidyalaya  
Samiti, Regional Office, 160 Zone-II,  
M.P. Nagar, Bhopal, 462011 (MP).

4. Principal, Jawahar Navodaya Vidyalaya,  
Amarkantak, District-Shahdol (MP) . . . . . Respondents

(By Advocate - Shri O.P. Namdeo)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

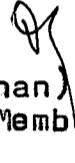
Heard the learned counsel for the parties.

2. By filing this Original Application the applicant has claimed the relief by seeking direction to continue him in service against one of the vacant post of Electrician and has also sought direction to regularise his services with effect from the date of his initial appointment with all consequential benefits.

3. The brief facts of the case as stated by the applicant are that he was engaged as Electrician by the respondents in Navodaya Vidyalaya, Amarkantak on part time

basis in July, 1999. According to him he is being threatened by respondent No. 4 that he shall be removed from service. The applicant instead of making representation has approached this Tribunal. Thus, he has not exhausted the departmental remedies available to him before coming to the Tribunal. Hence, the OA is liable to be dismissed on this ground alone.

4. Accordingly, the Original Application is dismissed and the applicant is directed to first exhaust the departmental remedies available to him. No costs.

  
(Madan Mohan)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

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पृष्ठांकन सं. ओ/न्या..... जबलपुर, दि.....  
प्रतिलिपि अचोदितः—  
(1) सचिव, उत्तर व्यायामय वाद व्यायामय वाद व्यायामय, जबलपुर के वक्तांगल AP Singh  
(2) अक्षरक श्री/रीत्यर्थी/इत्यु..... के वक्तांगल OP Nauncl  
(3) प्रदाता श्री/रीत्यर्थी/इत्यु..... के वक्तांगल OP Nauncl  
(4) कंवाला, लेटेल, जबलपुर व्यायामय सूचना एवं आवश्यक चार्यानांडी द्वारा  
दिनांक 6-8-04  
क्षम्य इजिनेशन

Issued  
6.8.04  
gr 6.8